

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


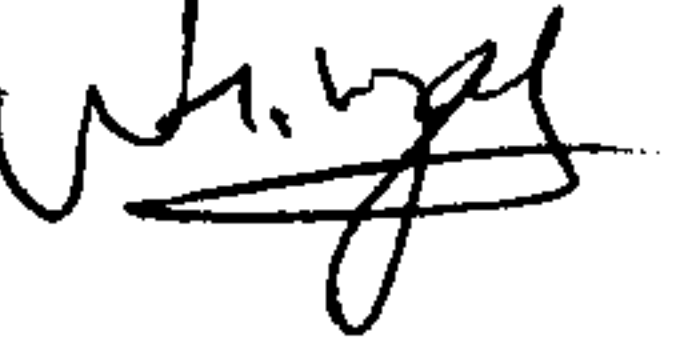
C.P. No. 173/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2018**

Name of the Company: Jignesh Ramesh Patel & Ors.  
V/s.  
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	PETITIONER	
2.	NISARG VYAS	ADVOCATE	RESPONDENTS	

**ORDER**

Advocate Mr. Shashvata Shukla i/b Advocate Mr. Sharvil Majmudar is present for the Petitioner. Advocate Mr. Nisarg Vyas i/b Advocate Mr. Yogesh Ravani is present for the Respondents no. 1 to 3.

On the request of both sides the matter is adjourned.

List the matter on 19.06.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 27th day of April, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**